

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 494 of 2019

IN THE MATTER OF:

Bank of India **...Appellant**

Vs

Shrenuj & Company Ltd. **....Respondent**

Present:

For Appellant: Mr. Ashish Rana and Harshit Garg, Advocates

For Respondent: Mr. Siddharth Sharma, Advocate for Respondent No. 1

Mr. Mahesh Agarwal, Mr. Abhijeet Sinha, Mr. Arshit Anand, and Mr. Himanshu Satija, Advocates for Intervener

With

Company Appeal(AT)(Insolvency) No. 723 of 2019

IN THE MATTER OF:

Vishal Doshi **...Appellant**

Vs

Bank of India and Anr. **....Respondents**

Present:

For Appellant: Mr. Mahesh Agarwal, Mr. Abhijeet Sinha, Mr. Arshit Anand, Mr. Himanshu Satija and Mr. Saikat Sarkar, Advocates

For Respondents: Mr. Ashish Rana and Harshit Garg, Advocates for Respondent No. 1

Mr. Siddharth Sharma, Advocate for RP.

ORDER

17.09.2019 Due to paucity of time, the matters could not be taken up. Post these appeals 'For Admission (After Notice)' on **27th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)